

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) to (c). Government approved two Companies being set up in the public sector on March 17, 1967. One Company will undertake production on a commercial scale of electronic components and instruments developed at the Bhabha Atomic Research Centre, Trombay. The authorised Capital of the Company will be Rs. 10 crores. The second Company with an authorised Capital of Rs. 7.5 crores and a matching loan Capital will operate the uranium mine and the mill, to process the ore, both at Jaduguda (Bihar). Both these Companies will be formed on completion of the formalities shortly.

Family Accommodation for Army Personnel

387. Shri Randhir Singh: Will the Minister of Defence be pleased to state:

(a) what percentage of serving Army personnel is entitled to family living accommodation at peace-time stations;

(b) whether Government propose to increase this percentage;

(c) if not, the reasons therefor;

(d) whether it is also a fact that at a number of peace-time stations there is practically no arrangement for family-living accommodation for the serving personnel; and

(e) the steps taken by Government to provide family-living accommodation at such peace-time stations?

The Minister of Defence (Shri Swaran Singh): (a) The information regarding the entitlements has already been furnished in reply to Unstarred Question No. 56 answered in the Lok Sabha on 27th March, 1967.

(b) A proposal to rationalise the entitlement of married accommodation for Havildars and ORs so as to ensure uniformity in all Corps and Services is under consideration.

(c) Does not arise.

(d) Yes, in so far as Government accommodation is concerned.

(e) Projects have already been sanctioned in certain stations. Priority for construction of married accommodation is being given at those stations where there are acute shortages.

Radio Station at Gorakhpur

**388. Shri Vishwa Nath Pandey:
Dr. Mahadeva Prasad:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that there is a proposal to instal a Radio Station at Gorakhpur (U.P.) for the benefit of the people of Eastern Uttar Pradesh;

(b) if so, when it is proposed to do so and the total amount proposed to be sanctioned for the same; and

(c) if not, the reasons therefor?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Yes, Sir.

(b) A provision of Rs. 72 lakhs for this purpose has been made in the Fourth Five Year Plan. Preliminary action for import of equipment, selection of sites, etc. has already been initiated. It may take about 3 years for the Radio Station to come on the air.

(c) Does not arise .

Avadi Vehicles Depot

389. Shri S. K. Sambandhan: Will the Minister of Defence be pleased to state:

(a) whether it has been brought to the notice of Government that automobile electrical materials are lying in open space at Avadi Vehicles Depot;

(b) if so, the quantity and worth thereof;

(c) whether Government have fixed the responsibility for this negligence; and

(d) if so, the action taken against those held responsible?

The Minister of Defence (Shri Swaran Singh): (a) and (b). No serviceable automobile electrical materials are lying in the open at the Central Vehicle Depot, Avadi. Unserviceable salvage stores to the extent of 2,290.3 tonnes—1941.5 tonnes of unserviceable telephone cables and the balance unserviceable other stores—are stocked in open areas in the Salvage Sub-Depot, Avadi awaiting disposal. The value of unserviceable salvage stores is not readily available.

(c) and (d). Do not arise.

Representation from Indians in Malaysia

390. Shri S. K. Sambandhan: Will the Minister of External Affairs be pleased to state:

(a) whether the Government have received either recently or in the past, representations from Indian residents in Malaysia for the posting of High Commissioner who can speak Tamil; and

(b) if so, the action taken or proposed to be taken in this regard?

The Minister of External Affairs (Shri M. C. Chagla): (a) and (b). No such representation has been received by the Ministry of External Affairs.

Children's Film Society

391. Shri Baburao Patel: Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No. 1949 on the 21st November, 1966 and state:

(a) whether any judgement has been delivered in the Civil Suit filed in a Court of Delhi for the recovery of \$1000 from the former General Secretary of the Children's Film Society; and

(b) if so, the nature thereof?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) No Sir. The case is still pending in the Court.

(b) Does not arise.

Family quarters for Jawans

392. Shri A. K. Gopalan:
Shri Jyotirmoy Basu:
Shri C. K. Chakrapani:

Will the Minister of Defence be pleased to state:

(a) the criterion adopted in allotment of family quarters to the Jawans in the Army;

(b) the total number of Jawans who have been provided with the family quarters so far; and

(c) what percentage of the total strength of jawans has been provided with family quarters during the year 1966-67?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):

(a) Family quarters are authorised at prescribed percentages of the sanctioned establishments for different categories of Jawans in the Army. Details in this regard have been furnished in reply to parts (b) and (c) of Unstarred Question No. 56 answered in the Lok Sabha on the 27th March, 1967. The available family quarters are allotted in bulk to major units, having regard to the entitlements mentioned above. A roster is prepared of applicants for family quarters in the order of the dates of application. The Unit Commander allots the available family quarters to individuals mainly on the basis of seniority on this roster, having regard to compassionate grounds also. A limitation is maintained on the period of continuous occupation of a family quarter by a particular individual, in order to ensure that the available family accommodation is occupied in turn by as many entitled Jawans as possible. In the case of smaller Units, there is a station pool